

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 693
TO BE ANSWERED ON 22nd JULY, 2022

ALLOCATION OF FUNDS TO STATES FOR PROMOTION OF EXPORTS

693. SHRI NEERAJ DANGI:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the State/UT-wise details of funds allocated to different States for the promotion of exports each year during the last three years;
- (b) whether there is any scheme of Government to assist the States for the promotion of exports; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) to (c): The Department of Commerce, Government of India is implementing the Trade Infrastructure for Export Scheme (TIES) w.e.f. FY 2017-18 with the objective of assisting Central and State Government agencies in the creation of appropriate infrastructure for growth of exports. Under the scheme, financial assistance in the form of grant-in-aid is provided to Central/State Government owned agencies (or their Joint Ventures with major stake-holding by them) for setting up or up-grading export infrastructure in States/UTs. The scheme can be availed by States through their implementing agencies, for infrastructure projects with significant export linkages like Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at <https://commerce.gov.in/trade-promotion/trade-promotion-assistance/>.

Under the TIES, financial assistance for 27 export infrastructure projects have been approved during FY 2019-20 to 2022-23 (till 19th July, 2022). The State/UT-wise details of funds released during last three years are given at Annexure-I.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY OF PART (a) TO (c) of RAJYA SABHA UNSTARRED QUESTION NO. 693 FOR ANSWER ON 22.07.2022.

Details of projects approved under TIES {FY 2019-20 to FY 2022-23 (till 19.07.2022)}

Sl. No.	Name of State/UT, where project(s) located	Year	Number of New projects approved	TIES fund released (In Rs. Cr.)
1.	Karnataka	2019-20	0	2.65*
		2020-21	0	0
		2021-22	0	0.35*
		2022-23	1	5.46**
		Total	1	8.46
2	Kerala	2019-20	1	10
		2020-21	0	0
		2021-22	1	18.09*
		2022-23	0	0
		Total	2	28.09
3	Manipur	2019-20	0	0
		2020-21	0	5.63*
		2021-22	0	0
		2022-23	0	0
		Total	0	5.63
4	Andhra Pradesh	2019-20	0	9.9856*
		2020-21	2	13
		2021-22	0	0
		2022-23	0	0
		Total	2	22.9856
5	Tamil Nadu	2019-20	5	15.91
		2020-21	1	14.4584*
		2021-22	4	22.94
		2022-23	0	2.82**
		Total	10	56.1284
6	Madhya Pradesh	2019-20	0	8.04*
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	0	8.04

7	Uttar Pradesh	2019-20	0	0.48
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	0	0.48
8	Maharashtra	2019-20	0	1.52*
		2020-21	1**	0
		2021-22	0	0
		2022-23	0	0
		Total	1	1.52
9	Tripura	2019-20	0	0
		2020-21	2**	0
		2021-22	0	0
		2022-23	0	0
		Total	2	0
10	West Bengal	2019-20	0	0
		2020-21	0	0
		2021-22	0	6.83*
		2022-23	0	0
		Total	0	6.83
11	Himachal Pradesh	2019-20	0	0
		2020-21	0	0
		2021-22	1	10
		2022-23	0	0
		Total	1	10
12	Haryana	2019-20	1	0
		2020-21	0	6.06*
		2021-22	0	0
		2022-23	0	0
		Total	1	6.06
13	Chandigarh	2019-20	0	0
		2020-21	0	0
		2021-22	0	2.82*
		2022-23	0	0
		Total	0	2.82
14	Assam	2019-20	2	5.7725
		2020-21	0	5.6875*
		2021-22	0	3.96*
		2022-23	0	0

		Total	2	15.42
15	Punjab	2019-20	2	0
		2020-21	0	5.77*
		2021-22	1	10
		2022-23	0	0
		Total	3	15.77
16	Jharkhand	2019-20	1	9.80
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	1	9.80
17.	Sikkim	2019-20	0	0
		2020-21	1	8.87
		2021-22	0	0
		2022-23	0	0
		Total	1	8.87
	Grand Total		27	206.904
	<p>*Includes disbursement of subsequent installments for a previously sanctioned project/new project approved in previous financial year.</p> <p>**Funds yet to be disbursed.</p>			
